

(11)

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No. 490/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company		Rupayan Reality Pvt.Ltd.-Vs-Registrar of Companies, W B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS ARVIND MISHRA

PETITIONER

Arvind

2. MEHREEN B. SHAF, Adv

PETITIONER

Mehreen Shaf
15/2/18

ORDER

Ld. Counsel for the appellant is present.

Heard.

Ld. Counsel appearing on behalf of the appellant filed affidavit of service by serving copy to the Registrar of Companies, West Bengal. Ld. Counsel for the appellant sought leave to file income tax returns to show its contention regarding operation of the company. Leave is granted. Supplementary affidavit be filed during the course of the day.

Reserved for order.

Sd

(Jinan K.R.)
Member (J)